

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.155
ANSWERED ON 03.02.2025

SAUBHAGYA SCHEME

155 SHRI SANJAY KUMAR JHA:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government has been able to successfully implement Saubhagya scheme on establishing village electricity, if so, the details thereof, State-wise;
- (b) if not, the reasons therefor;
- (c) the details of financial assistance provided by Government for Saubhagya scheme;
- (d) whether Government has made an estimation of the number of people who are still without universal access to electricity in the country, if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (e) : Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective of providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. All sanctioned works have been successfully completed under SAUBHAGYA and scheme stands closed as on 31.03.2022.

As reported by the States, around 2.86 crore households have been electrified during the SAUBHAGYA period. State-wise details are enclosed as **Annexure-I**.

The financial assistance provided as Gross Budgetary Support by Government of India for SAUBHAGYA scheme is Rs **6330.32 Cr**.

Government of India is further supporting States for on-grid electrification of left-out households during SAUBHAGYA under the ongoing Revamped Distribution Sector Scheme (RDSS) as per the scheme guidelines. Till date, based on survey done by distribution utilities, works amounting to Rs. 4,538 Cr. have been sanctioned for grid electrification of 9,97,680 households. This includes grid electrification of households left-out during SAUBHAGYA, households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and tribal households as well as public places identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan). The State wise details are enclosed as **Annexure-II**.

In addition, under New Solar Power Scheme, works worth Rs. 50 Cr. have been sanctioned for off-grid solar based electrification of 9,961 households (State-wise details placed at **Annexure-III**).

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 155 ANSWERED IN THE RAJYA SABHA ON 03.02.2025

Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

Sl. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 155 ANSWERED IN THE RAJYA SABHA ON 03.02.2025

Household Electrification sanctioned under RDSS

Sl. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned
A.	Addl. HHs Sanctioned			
1	Rajasthan	459.18	275.51	1,90,959
2	Meghalaya	435.70	392.13	50,501
3	Mizoram	79.90	71.91	15,167
4	Nagaland	69.55	62.59	10,004
5	Uttar Pradesh	931.04	558.62	2,51,487
6	Andhra Pradesh	49.24	29.55	15,475
7	Jharkhand	7.47	4.48	872
8	Jammu & Kashmir	77.10	69.39	10,730
9	Bihar	300.26	180.16	42,584
10	Assam	785.55	706.99	1,27,111
11	Arunachal Pradesh	47.11	42.40	6,506
12	Manipur	214.44	193.00	36,972
13	Chhattisgarh	316.51	189.90	63,161
	Total (A)	3,773.04	2,776.64	8,21,529
B.	Under Vibrant Villages Programme			
1	Himachal Pradesh*	6.08	5.47	-
2	Arunachal Pradesh	20.18	18.16	1,683
3	Uttarakhand	13.08	11.77	1,154
	Total (B)	39.34	35.41	2,837
C.	Under Pradhan Mantri Janjati Adivasi Nyayay Maha Abhiyan (PM-JANMAN)			
C1	Sanctioned under RDSS			
1	Andhra Pradesh	88.71	53.23	25,054
2	Bihar	0.28	0.17	51
3	Chhattisgarh	38.17	22.90	7,077
4	Jharkhand	74.13	44.47	12,442
5	Madhya Pradesh	143.39	86.02	29,290
6	Maharashtra	26.61	15.96	8,556
7	Rajasthan	40.34	24.20	17,633
8	Karnataka	3.77	2.26	1,615
9	Kerala	0.86	0.52	345
10	Tamil Nadu	29.89	17.94	10,673
11	Telangana	6.79	4.07	3,884
12	Tripura	61.52	55.37	11,664
13	Uttarakhand	0.60	0.54	669
14	Uttar Pradesh	1.10	0.66	316
	Sub Total (C1)	516.15	328.31	1,29,269

D.	Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)			
D1	Sanctioned Households			
1	Chhattisgarh	11.98	7.19	2,550
2	Maharashtra	2.07	1.24	480
3	Tripura	40.69	36.62	7,677
4	Karnataka	30.53	18.32	3,682
5	Arunachal Pradesh	8.20	7.38	1,938
6	Telangana	110.73	66.44	26,525
	Sub Total (D1)	204.20	137.19	42,852
D2	Sanctioned Public Places			
1	Tripura	2.31	2.08	512
2	Arunachal Pradesh	0.04	0.03	9
3	Telangana	2.90	1.74	672
	Sub Total (D2)	5.25	3.86	1,193
	Total (D=D1+D2)	209.45	141.05	44,045
	Grand Total (A+B+C+D)	4,537.99	3,281.39	9,97,680

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION
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Off-grid solar based household electrification sanctioned under New Solar Power Scheme

S. No.	States	No. of households Sanctioned
1.	Andhra Pradesh	1,675
2.	Chhattisgarh	1,578
3.	Jharkhand	2,342
4.	Madhya Pradesh	2,060
5.	Karnataka	179
6.	Kerala	98
7.	Telangana	326
8.	Tripura	1,703
Total		9,961
